

RAJASTHAN HIGH COURT, JODHPUR

ORDER

NO. Estt.(RJS)/127/2017

Date: 02.11.2017

In terms of the Government Order No.F.26(12)Nyaya/2009 dated 03.05.2010 and pursuant to Govt. Order No.F.19(9)Nyay/2011 dated 31.01.2012 & Gazette Notification dated 14.09.2013 (revision of effective strength of DJ Cadre), the following officers of District Judge Cadre are hereby granted **SELECTION SCALE** of pay in District Judge Cadre i.e. Rs.57,700-1230-58,930-1380-67,210-1540-70,290 with effect from the date mentioned against their names:-

S. NO.	NAME OF OFFICER Sarva Shri/Smt./Ms./Dr.	DATE OF GRANT OF SELECTION SCALE
1.	SHYAM SUNDER LATA	01/03/16
2.	NARENDRA KUMAR SHARMA	01/03/16
3.	UMA SHANKER SHARMA	01/04/16
4.	RAMESHWAR DAYAL ROHILA	01/04/16
5.	HANUMAN PRASAD	11/04/16
6.	REKHA BHARGAVA	11/04/16
7.	SHIV KUMAR SHARMA	11/04/16
8.	MAMTA VYAS	11/04/16
9.	ARUN KUMAR DUBEY	11/04/16
10.	SURENDRA SINGH	11/04/16
11.	SANJAY KUMAR	01/07/16
12.	KRISHNA SWAROOP CHALANA	01/07/16
13.	DEEPAK PANDEY	01/07/16
14.	SOHAN LAL SHARMA	01/07/16
15.	RAJVEER SINGH	01/08/16
16.	AJAY KUMAR SHARMA-I	01/08/16 Subject to finalization of seniority.
17.	ARUN KUMAR PAREEK	01/10/16
18.	MADHVI DINKAR	01/01/17

BY ORDER


REGISTRAR GENERAL

No.Esst.B2(i)12/2016/10956

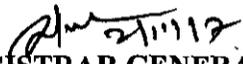
Date : 02.11.2017

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.)/O.S.D.(F&I)/O.S.D, Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. District & Sessions Judge concerned with the direction to circulate the order to the officers concerned.
10. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Jhalamand Circle, Old Pali Road, Jodhpur-342013.
12. The Treasury Officer concerned.
13. P.S. to all Hon'ble Judges sitting at Rajasthan High Court, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell.
RJS Leave/Jr. Actt./Building Cell.


REGISTRAR GENERAL